

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

53(ND)/17

CORAM:

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
21.03.2018**

**NAME OF THE COMPANY: Sh. Satish Arora and Anr. V/s. M/s. A.R.M.I.
Garment Associates Pvt. Ltd.**

SECTION OF THE COMPANIES ACT: 241-242

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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For the Petitioner:	Mr. Laksh Kundlas, Advocate
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For the Respondent:	None
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ORDER

In the interest of justice adjourned to 23.4.2018.



**(Deepa Krishan)
Member (T)**



**(Ina Malhotra)
Member (J)**